

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.1513
TO BE ANSWERED ON 10.02.2023

PROTECTION OF STREET CHILDREN

1513. SHRI SUNIL KUMAR MONDAL :

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government is aware about the number of parentless or guardianless children who wandering around street in India specially in west Bengal;
- (b) if so, the details thereof, State/UT-wise along with the steps taken for caring and protection of such children; and
- (c) if not, the reasons therefor along with initiatives likely to be taken in this regard in future?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) : As informed by the National Commission for Protection of Child Rights (NCPDR), an online portal Baal Swaraj has been devised to do real time monitoring of children living in street situations - Baal Swaraj Portal-CISS. All the States/UTs have been directed by the Hon'ble Supreme Court in SMWP(C) No.6 of 2021 In Re. Children in Street Situations to upload the data of children who have been identified to be in street situations. The State/UT-wise details of Children in Street Situations including the State of West Bengal uploaded on Baal Swaraj-Portal-CISS, as on 24.03.2022, is given at **Annexure-I**. These children are produced before Child Welfare Committee for taking decision regarding declaring them as children in need of care and protection and further support to them.

The Ministry is implementing a centrally sponsored scheme namely "Mission Vatsalya" (erstwhile Child Protection Services (CPS) Scheme) through the State and UT Governments on predefined cost sharing pattern for delivering services for children in difficult circumstances including children in need of care and protection. The Child Care Institutions (CCIs) established under the Mission Vatsalya Scheme support *inter-alia* age-appropriate education, access to vocational training, recreation, health care, counselling.

ANNEXURE - I

ANNEXURE REFERRED TO IN REPLY TO PART (A) TO (C) TO THE LOK SABHA UN-STARRED QUESTION NO.1513 FOR ANSWER ON 10.02.2023 ASKED BY SHRI SUNIL KUMAR MONDAL REGARDING PROTECTION OF STREET CHILDREN

THE STATE/UT-WISE DETAILS OF CHILDREN IN STREET SITUATIONS INCLUDING THE STATE OF WEST BENGAL UPLOADED ON BAAL SWARAJ-PORTAL- CISS (AS ON 24.03.2022)

Sl. No.	State/UT	Children living on the streets with their families	Children stay on the streets in the day and are back home in the night with their families who reside in a nearby slum/ hutments	Children without support living on the streets all alone	Total
1	Andaman & Nicobar Islands	0	0	0	0
2	Andhra Pradesh	530	240	17	787
3	Arunachal Pradesh	0	0	0	0
4	Assam	107	183	32	322
5	Bihar	145	90	13	248
6	Chandigarh	40	8	5	53
7	Chhattisgarh	54	129	22	205
8	Dadra & Nagar Haveli and Daman & Diu	11	0	0	11
9	Delhi	589	1203	61	1853
10	Goa	25	28	0	53
11	Gujarat	1086	895	9	1990
12	Haryana	392	362	23	777
13	Himachal Pradesh	15	93	0	108
14	Jammu and Kashmir	33	212	1	246
15	Jharkhand	25	32	12	69
16	Karnataka	466	649	105	1220
17	Kerala	33	8	2	43
18	Ladakh	3	30	0	33
19	Lakshadweep	0	0	0	0
20	Madhya Pradesh	638	808	45	1491
21	Maharashtra	3848	1266	39	5153
22	Manipur	0	0	0	0
23	Meghalaya	0	5	0	5
24	Mizoram	0	0	0	0
25	Nagaland	0	1	0	1
26	Odisha	172	11	43	226
27	Puducherry	9	18	0	27
28	Punjab	41	167	18	226
29	Rajasthan	387	175	12	574
30	Sikkim	0	0	0	0
31	Tamil Nadu	1073	522	124	1719
32	Telangana	115	690	6	811
33	Tripura	0	2	14	16
34	Uttar Pradesh	510	258	270	1038
35	Uttarakhand	45	22	1	68
36	West Bengal	9	156	8	173
	Total	10401	8263	882	19546
